

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

29. CP(IB)- 1399(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.07.2021**

Name of the Parties: Chawla Silica Sand Trading Co
Vs.
Ishan Castings Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Sahana Manjesh, Ld. Counsel for the Petitioner present. No representation on the part of the Corporate Debtor.
2. Ld. Counsel for the Petitioner submits that the matter has been amicably settled between the parties.
3. In view of the amicable settlement, the petition is dismissed as not pressed.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)